

**Completion of Recovery Certificate No. 9262 of 2026 against Aahuti Rasik Mistry
[PAN: AKSPM8453F] in the matter of Sadhna Broadcast Limited.**

Recovery Certificate No. 9262 of 2026 dated 28.07.2026 was drawn against **Aahuti Rasik Mistry [PAN: AKSPM8453F] ["Defaulter"]** for a sum of **Rs.5,76,000.00/- (Rupees Five Lakh and Seventy Six Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by WTM vide WTM/AB/ISD/ISD-SEC-5/31442/2025-26 dated May 29, 2025 in the matter of Sadhna Broadcast Limited.

In view of receipt of the payment of the amount due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.



Dated: 01.09.2026
Place: Mumbai

RECOVERY OFFICER

Kirtikumar Jadhav
कीर्तिकुमार जाधव
General Manager & Recovery Officer
महाप्रबंधक एवं वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति एवं विनियम बोर्ड
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मुंबई

